

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 301 of 2013 in DFR 1589 of 2013**

**Dated : 20<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Hubli Electricity Supply Company Ltd. .... Appellant(s)**

**Versus**

**M/s Parrys Sugar Industries Ltd. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. A.M. Shodhan Babu**

**ORDER**

**IA No. 301 of 2013  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 04.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.10.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ss/ts